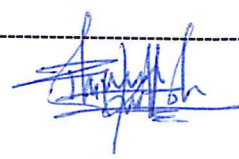


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For Sub-mission of oral arguments	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHARAYA KUTUMBI FOR C.K. NANDAKUMAR. 9919986642069	PETITIONER	
	Maheshwari For Respondent 9902139561 For Madhukar Deshpande	RESPONDENT	
	<u>ORDER</u>		

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested for adjournment. List it on 09/03/2018.


Member (T)


Member (J)